

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/ 4163 /A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the 10th September, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ(D) 3685 dtd. 10.09.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with your official vehicle, at your own cost, from the morning of 12.09.2021 till the morning of 13.09.2021**, has been granted. The Addl. District & Sessions Judge, FTC, Darrang, Mangaldai, shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/ 4164 /A, dated 10.09.2021.

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

10/9/2021
REGISTRAR (VIGILANCE)
Rota